

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of March 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	28952	173	96	29029
Execution First Appeal	42	0	0	42
Regular Second Appeal	51358	212	259	51311
Execution Second Appeal	382	5	5	382
First Appeal from Order (MACT)	44406	484	119	44771
First Appeal from Order (Misc)	6777	101	43	6835
First Appeal from Order (Matrimonial)	1896	6	1	1901
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	289	5	0	294
Civil Revision	13892	304	284	13912
Civil Writ Petition	71357	1274	1264	71367
Letters Patent Appeal	3674	78	40	3712
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	23	5	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1169	18	11	1176
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	23	0	1	22
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	37	2	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	69	9	5	73
Interest Tax Appeals	0	0	0	0
Vat Appeals	419	8	16	411
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	3770	178	100	3848
Contempt Appeal Civil Petition	16	2	0	18
Arbitration Cases	429	5	37	397
Execution Liquidation	0	0	0	0
Company Appeals	38	1	0	39
Company Petitions	245	0	0	245
X-Objection	1939	16	7	1948
Transfer Application	512	68	60	520
Review Applications	595	12	60	547
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	232420	2966	2408	232978
CRIMINAL CASES				
Criminal Appeal - DB	13322	64	55	13331
Criminal Appeal - DB Acquital	1778	49	1	1826
Criminal Appeal - SB	44967	224	39	45152
Criminal Appeal - SB Acquital	938	31	1	968
Criminal Revision	15449	189	143	15495
Criminal Revision (Family)	1501	74	20	1555
Criminal Writ	894	667	658	903
Murder Reference	7	1	0	8
Contempt Appeals (Criminal)	119	0	0	119
Criminal Main Misc	33851	2484	1917	34418
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	9973	215	57	10131
Criminal Reference	2	0	0	2
PMLA-APPL	3	0	3	0
Total of Criminal Cases	122804	3998	2894	123908
Total of Main Cases (Civil & Criminal)	355224	6964	5302	356886

Institution includes 43 cases of Remand back and Restored cases.